

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 756 OF 2023

IN THE MATTER OF:

Sachin Tyagi

....PETITIONER

VERSUS

Ritesh Sharma & Anr.

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 04.03.2024)

Sachin Tyagi

....PETITIONER

VERSUS

1. **Ritesh Sharma**

Gali. No. 3, Ward No. 4, Gandhi Colony
Near Shiv Mandir, Panipat, Haryana- 132101

(Respondent No. 1)

2. **Kuldeep**

Village- Bilaspur, Tehsil- Samalkha
Panipat, Haryana- 132115

(Respondent No. 2)

3. **Secretary Uttar Pradesh Pollution Control Board**

PICUP Bhawan, III Floor, Vibhuthikhand,
Gomti Nagar. Lucknow Uttar Pradesh -226016
Email: ms@uppcb.in

(Respondent No. 3)

4. **Principal Secretary**

Mining Department, State of Uttar Pradesh
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg,
Lucknow-226001 (U.P.)
Phone: 0522-2236986

Email: director@dgmup.org / supportdirector@dgmup.org

(Respondent No. 4)

5. **M/s. Royal Construction Company**

Village- Chhapraula, Khadar
Tehsil- Baraut, District- Baghpat- 250617

(Respondent No. 5)

6. **District Magistrate (DM)**

Collectorate Baghpat Uttar Pradesh-250619
Email: dmbag@nic.in

(Respondent No. 6)